

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 97 of 2015**

**Dated: 25<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.  
Ms. Sakie Jakharia  
Mr. Kaustav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy

**ORDER**

We have heard learned counsel for the parties for some  
time.

List the matter for further hearing on **17.02.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**